

(d) if so, the time by which it would be reduced?

THE MINISTER OF STATE IN THE DEPARTMENT OF REVENUE IN THE MINISTRY OF FINANCE (SHRI A. K. PANJA): (a) to (d). Presumably the question related to excise duty on manufactures products of bamboo like vegetable plaiting material. There has been no increase in excise duty on such items in the recent past and there is no proposal at present to reduce excise duty on such items.

Conversion of Daurala-Maharajganj Railway Route

2040. SHRI KRISHNA PRATAP SINGH: Will the Minister of RAILWAYS be pleased to state:

(a) the progress made so far in the conversion of Daurala-Maharajganj section of North Eastern Railway from metre-gauge into broad gauge on the basis of survey conducted in this regard; and

(b) the time likely to be taken in the completion of this project?

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA): (a) Survey for conversion of Daurala-Maharajganj isolated branch line from M.G. to B.G. was conducted in 1978. The project was found to be financially unremunerative. This section has already been closed.

(b) Does not arise.

Setting up of 'Jan Adalats' in Uttar Pradesh

2041. SHRI HARISH RAWAT: Will the Minister of LAW AND JUSTICE be pleased to state:

(a) whether 'Jan Adalat' has been set up in each district of Uttar Pradesh; and

(b) if not, the steps proposed to be taken by him to constitute 'Jan Adalat' in the districts where these have not yet been set up?

THE MINISTER OF STATE IN THE MINISTRY OF LAW AND JUSTICE (SHRI H.R. BHARDWAJ): (a) and (b). 'Jan Adalat' if it refers to 'Lok Adalat' is not a regularly constituted law court and, therefore, the question of constituting the same in each district of Uttar Pradesh does not arise. Lok Adalat is a voluntary agency which is organised, from time to time, at different places within the States by the respective State Legal Aid and Advice Boards where disputes between the parties are resolved through conciliatory and persuasive methods. So far, over 545 Lok Adalats, have been organised in different places in Uttar Pradesh.

[English]

Railway Accidents on Western Railway

2042. SHRI UTTAMBHAI H. PATEL: Will the Minister of RAILWAYS be pleased to state:

(a) whether some railway accidents have taken place on the Western Railway on Gujarat side during 1 June, 88 to 31 October, 88 and other railway zones;

(b) the details of loss of properties and lives; and

(c) the compensation given to each victim?

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA): (a) and (b). Statistics of railway accidents and related information are maintained railway-wise and not State-wise. Zone-wise break-up of consequential train accidents, loss of lives and cost of damage to railway property during the period 1.6.1988 to 31.10.1988 is as under: